

IN THE HIGH COURT OF UTTARAKHAND

AT NAINITAL

HON'BLE THE CHIEF JUSTICE SRI VIPIN SANGHI

HON'BLE SRI JUSTICE MANOJ KUMAR TIWARI

AND

HON'BLE SRI JUSTICE RAVINDRA MAITHANI

WRIT PETITION (M/S) NO. 487 OF 2023

14TH JUNE, 2023

BETWEEN:

Charanjeet BhatiaPetitioner.

And

Indra Singh & othersRespondents.

Counsel for the Petitioner : Mr. Shankar Aggarwal, learned
counsel.

The Court made the following:

JUDGMENT:(per Hon'ble The Chief Justice Sri Vipin Sanghi)

In the light of the judgment passed in Writ Petition (M/S) No.476 of 2023, dated 14.06.2023, the reference in this case, stands answered.

2. List the petition on 27.06.2023 before the Bench, as per roster.

(VIPIN SANGHI, C.J.)

(MANOJ KUMAR TIWARI, J.)

(RAVINDRA MAITHANI, J.)

Dated: 14th June, 2023

NISHANT